

(7)

O.A. No. 475/07

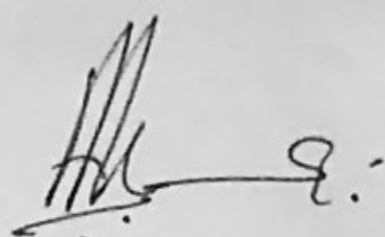
13.05.08

Hon' Mr. M. D. Dayal, A.M.

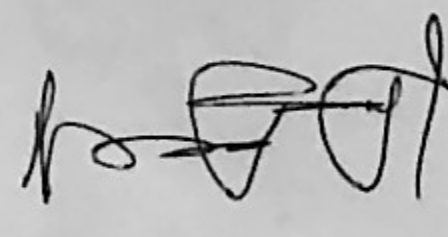
Hon' Mr. Ashok S. Karamadi, J.M.

Sri S. Dwivedi learned counsel for the applicant seeks permission to withdraw this OA with liberty to file a fresh OA on the basis of certain new information available to him in support of the applicant's case.

The OA is dismissed as withdrawn with liberty to file a fresh OA.


J.M.

msj


A.M.

OB
segment prepared
on 21/5/8
@mole